

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. NO. 10(ND)12

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2017

NAME OF THE COMPANY: Zaheer Ahmed V/s M/s. Tasmia Frozen Food Export Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

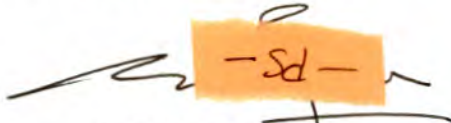
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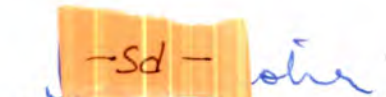
	For the Petitioner (s)	:	Mr. Rakesh Kumar, Advocate Ms. Kashish Jain, Advocate Mr. Aditya Nayyar, Advocate	
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	For the Respondent (s)	:	Counsel for Respondent	
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Order

Ld. Counsel for Respondents has put in his fresh appearance today and would be filing his Vakalatnama during the course of the day. He prays for an adjournment. The counsels are directed to be ready with final arguments on 6th September, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)